

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.1532
TO BE ANSWERED ON 10TH DECEMBER, 2021

NON FUNCTIONING FPS IN PUDUCHERRY

1532 SHRI S. SELVAGANABATHY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether Government is aware that the Fair Price Shops (FPS) in Puducherry are not functioning for years;
- (b) if so, the remedial action taken by Government to restore the functioning of FPS there; and
- (c) the number of ration cards available under red category and yellow category in Puducherry?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER
AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a) & (b): The National Food Security Act, 2013 (NFSA) is being implemented in the Union Territory (UT) of Puducherry in Direct Benefit Transfer (Cash) mode in which food subsidy in cash is transferred directly into the bank account of entitled households to enable them to purchase entitled quantity of foodgrains from the open market. There is no fair price shop in the UT of Puducherry for distribution of foodgrains under the NFSA.

(c): Identification of beneficiaries under the Act is under two categories- households covered under Antyodaya Anna Yojana (AAY) which constitute poor of the poor, to the extent specified by the Central Government and the remaining households as priority households (PHH) to be identified by the State Governments/ UT Administrations as per criteria evolved by them, within the coverage determined for the State/UT. The details of ration cards and beneficiaries covered in Puducherry under the NFSA are as follows:

Category of beneficiaries	Number of Ration Cards/ Households	Number of Persons
AAY	25176	81786
PHH	151395	547868
Total	176571	629654
